

MOST IMMEDIATE

By Special Messenger/E-mail

ELECTION COMMISSION OF INDIA

Nirvachan Sadan, Ashoka Road, New Delhi-110001

No. 464/ECI/LET/EEM/Exp. Obs./EEPS/2020

Dated: 3rd October, 2020

To

Shri. S. A. Ansari, Under Secretary (Ad. II) & Nodal Officer,
M/o Finance, Deptt. of Revenue, Central Board of Indirect Taxes & Customs,
Room No. 47B, North Block,
New Delhi.
(saansari1967@gmail.com)

Sub:- General Election to Legislative Assembly of Bihar, 2020-Deployment of Expenditure
Observers – Reg.

Sir,

I am directed to refer to your letter no. C-50/26/2020-Ad.II, dated 04.08.2020, 09.09.2020 and 17.09.2020 and to state that in continuation of the Commission's letter of even number dated 29.09.2020 in exercise of the power conferred on it by Article 324 of Constitution and Section 20B of the Representation of the People Act, 1951, the Commission has deployed **02 IRS(C&CE) Officers in Phase-II** (as per list enclosed) as Expenditure Observers for General Election to Legislative Assembly of Bihar, 2020 announced by the Commission vide its Press Note no. ECI/PN/64/2020, dated 25th September, 2020 (copy enclosed).

2. Under Section 13CC of the Representation of the People Act, 1950 and Section 28A of the Representation of the People Act, 1951, they will be deemed to be on deputation to the Election Commission from now till the completion of elections. Working as Observers of the Election Commission they will be subject to the control, superintendence and discipline of the Election Commission with respect to their duties performed as Observers.

3. Observers are entitled for TA/DA as admissible on tour. They will draw TA/DA from their Ministry/Department/Office. The expenditure will be debitable to the Budget grant of their Ministry or Department/Office. They are also entitled to travel by air by any scheduled commercial flight of any airlines. However, whenever they travel by train, it shall be as per their entitled class.

4. The Expenditure Observers are also required to go through "Compendium of Instructions on Election Expenditure Monitoring (August, 2020)" available on the ECI website [www.eci.gov.in-Compendium of Instructions-Compendium of Instructions on Election Expenditure Monitoring \(August, 2020\)](http://www.eci.gov.in-Compendium_of_Instructions-Compendium_of_Instructions_on_Election_Expenditure_Monitoring_(August,_2020).).

5. The Expenditure Observers may be informed that-

- (i) They are required to upload their photograph in the Personal Information Sheet on the Observer portal. This is required for printing of Identity Cards.
- (ii) User id and password for accessing the Observer portal is 'Observer Code' mentioned against his/her name. They should change their passwords on first login, if they so wish.
- (iii) They are requested to remain in contact with their Nodal Officer.
- (iv) The deployment orders indicating the State, District and Constituencies are enclosed.
- (v) They are required to make 3 visits to the assembly constituencies assigned to them as under:

Phase-II

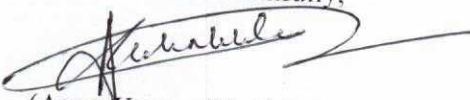
1st visit – On the date of notification for 3 days (from 09.10.2020 to 11.10.2020)

2nd visit- Immediately after last date of withdrawal of candidatures and stay in the constituency upto poll day/re-poll, if any (from 19.10.2020 to 03.11.2020)

3rd visit- On 25th day of declaration of result for 8 days (from 05.12.2020 to 12.12.2020)

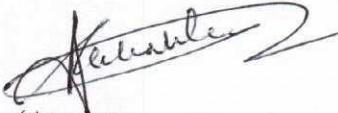
6. You are requested to intimate the Expenditure Observers accordingly and deliver the deployment order to the Expenditure Observers concerned immediately. A compliance report in this regard is to be furnished to the Commission by 5th October, 2020.

Yours faithfully,


(Anup Kumar Khakhary)
Under Secretary
(khakharyanup@eci.gov.in)

Encl: List of deployed Expenditure Observers.

Copy to : Chief Electoral Officer, Bihar, Patna for kind information and requested to intimate the DEOs concerned. (By Camp Bag/e-mail)


(Anup Kumar Khakhary)
Under Secretary

List of Expenditure Observers deployed in Bihar Assembly Election, 2020

| Sl. No. | District | AC name & No. | Expenditure Observer | Contact No. |
|---------|------------|---|--|-------------|
| 1 | Samastipur | 134-Ujiarpur AC, 137-Mohiuddinnagar AC, 138-Bibhutipur AC, 139-Rosera AC, 140-Hasanpur AC | Rohit Singh IRS(C&CE):2014 R- 25503 | 9717978876 |
| 2 | Begusarai | 144-Matihani AC, 145-Sahebpur Kamal AC, 146- Begusarai AC | Dharmendra Kr. Singh IRS(C&CE):2016 R- 27274 | 8860301152 |